

[English]

**Funds to Orissa for Development of
Small Scale Industries**

2071. Dr. KARTIKESHWAR PATRA:
Will the PRIME MINISTER be pleased to
state:

(a) whether there is any proposal to
allocate more funds to Orissa for develop-
ment of small scale industries;

(b) if so, the details thereof;

(c) the funds earmarked for the pur-
pose during the current Five Year Plan; and

(d) the extent to which this amount is
more than the previous plan?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DEPARTMENT
OF SMALL SCALE INDUSTRIES AND
AGRO AND RURAL INDUSTRIES (SHRI
M. ARUNACHALAM) (a) to (d). An amount
of Rs. 114.01 crores has been earmarked
for the village and small scale Industries for
the Eight Five Year Plan against the outlay
of Rs. 40 crores during the 7th Five Year
Plan. The outlay for the Eight Five Year Plan
is higher by 185 percent of the outlay of 7th
five Year Plan. Besides, the State of Orissa
has also received its share out of the schemes
implemented by the Central Government for
the development of small scale industries
during the 7th Five Year Plan and will con-
tinue to receive during the 8th Five Year
Plan also.

Short Supply of Drugs in Delhi

2072. SHRIMADANLAL KHURANA:
DR. LAXMINARAYAN
PANDEYA:

Will the PRIME MINISTER be pleased
to state:

(a) whether a number of vital drugs are
in short supply in Delhi;

(b) if so, the details thereof and the
reasons therefore; and

(c) the steps taken to check and meet
the shortage thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND FERTIL-
IZERS (SHRI EDUARDO FALEIRO) (a) to
(c). No general shortage of and vital drug in
Delhi has come to the notice of the Govern-
ment, except for shortage of some branded
formulations for which therapeutic equiva-
lents or other brands were normally avail-
able. As soon as shortages were reported,
the concerned manufacturers were asked
to rush stocks.

**Revamping of Mining and Allied
Machinery Corporation**

2073. SHRI VIJAY NAVAL PATIL: Will
the PRIME MINISTER be pleased to state:

(a) whether the revamp package for
the Mining and Allied Machinery Corpora-
tion has been reejected as reported in the
'Economic Times' dated February 2, 1993;

(b) if so, the details of the revamp
package for this public sector undertaking;

(c) the reasons for not accepting the
package;

(d) the amount likely to be given from
the National Renewal Fund to this undertak-
ing for investment and voluntary retire-
ment scheme; and

(e) the remedial steps propose to
make it viable?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DEPARTMENT